

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/1996/5522/A

From :- Shri M. K.Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Prasanta Buragohain,  
District & Sessions Judge,  
Goalpara.

Dated Guwahati, the 18<sup>th</sup> September, 2018.

Sub:- **Casual Leave along with Station Leave permission .**

Ref:- Your e-mail dated 14.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 20.09.2018 along with station leave permission from the evening of 18.09.2018 till the morning of 24.09.2018 has been ~~granted~~/rejected.

The Additional District and Sessions Judge, Goalpara, will remain in charge of your Court and Office during your absence on leave.

Yours faithfully,

**REGISTRAR (VIGILANCE)**

18/9/2018